



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

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GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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No.CG/F/CGPDTM/DL-08/4365

August 12, 2026

PUBLIC NOTICE

In continuation of Public Notice No. **CG/F/CGPDTM/DL-08/4322 dated 7 August 2026**, it is hereby informed that virtual sessions for resolution of technical issues faced during the e-KYC process will be conducted as per the schedule given below.

Schedule

S. No.	Date	Day	Time
1	17 August 2026	Monday	5:00 PM – 6:00 PM
2	18 August 2026	Tuesday	5:00 PM – 6:00 PM
3	19 August 2026	Wednesday	5:00 PM – 6:00 PM
4	20 August 2026	Thursday	5:00 PM – 6:00 PM
5	21 August 2026	Friday	5:00 PM – 6:00 PM
6	24 August 2026	Monday	5:00 PM – 6:00 PM
7	25 August 2026	Tuesday	5:00 PM – 6:00 PM
8	27 August 2026	Thursday	5:00 PM – 6:00 PM

2. Stakeholders facing technical difficulties in completing the e-KYC process are requested to submit their details along with a brief description of the issue through the Google Form provided below. The O/o CGPDTM will review the submissions and schedule a virtual session with the concerned stakeholder, as required. The meeting link, date, and time will be communicated to the concerned stakeholder through email.

Google Form: <https://forms.gle/BxnoiWVEv3Gv1K3s6>

3. Stakeholders are advised to complete their e-KYC **on or before 31 August 2026**, as e-KYC is mandatory for availing services of the Intellectual Property Office (IPO).

Sd/-

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